

JUDGMENTS FOR THE MONTH OF MAY, 2017

Sl No	Date of Judgment	CASE NO.	PARTIES' NAME	SUBJECT	JUDGMENT DELIVERED BY
1	2 nd	WP(C) 3816/2001	M/S BHAWANI TEA INDUSTRIES VS STATE OF ASSAM & ORS	Sales Tax	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
2	2 nd	Crl.A. 166/2008	ASHIM SAIKIA VS THE STATE OF ASSAM	Appeals against conviction for offences under IPC	HON'BLE MR. JUSTICE PARAN KUMAR PHUKAN
3	2 nd	CRP 9(K)/2011	SHRI. SABU KEHIE & ORS. VS SHRI. SESEI (DECEASED) & ORS.		THE HON'BLE MR.JUSTICE S. SERTO
4	2 nd	WP(C) 34/2011	MRS. A. CHUNE & 15 ORS VS THE UNION OF INDIA & ORS	Promotion with respect to State Govt Employees	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
5	2 nd	WP(C) 3576/2014	ANIL KUMAR UPADHYAY VS THE UNION OF INDIA & 5 ORS.	Major punishment with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions	THE HON'BLE MR JUSTICE HRISHIKESH ROY
6	2 nd	WP(C) 194(K)/2015	SHRI. LANUONEN VS THE STATE OF NAGALAND & ORS.		THE HON'BLE MR.JUSTICE S. SERTO
7	2 nd	WP(C) 104(K)/2016	THE NAGA MOTORS ASSOCIATION & ORS. VS THE STATE OF NAGALAND & ORS.		THE HON'BLE MR.JUSTICE S. SERTO
8	3 rd	CRP 451/2010	MD. ABDULLAH KHAN & ANR. VS INTEZAR KHAN & ORS	Settlement of Fishery by the State Govt.	HON'BLE MR. JUSTICE KALYAN RAI SURANA
9	3 rd	CRP 360/2014	DILIP KUMAR GHOSH VS RABINDRA DEB & ANR.	Civil Revision under Article 227 of the Constitution	HON'BLE MR. JUSTICE KALYAN RAI SURANA
10	3 rd	WA 62/2014	UNITED INDIA INSURANCE CO. LTD. & 2 ORS. VS TARANI KANTA KAKATI	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
11	3 rd	WA 113/2017	ASHIT RANJAN DAS VS THE STATE OF ASSAM & 5 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN

12	3 rd	WA 114/2017	SHRI LAKHYAJIT BORUAH VS THE STATE OF ASSAM & 4 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
13	3 rd	WA 117/2017	DINESH CH BRAHMA & 104 ORS VS THE STATE OF ASSAM & 6 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
14	3 rd	WA 120/2017	SRI PRONOY KUMAR DEV & 22 ORS VS THE STATE OF ASSAM & 3 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
15	4 th	Intest.Cas. 8/2002	SMTI REBA RANI DAS VS SMTI SAUDAMINI DAS & ORS	Other First Appeals	HON'BLE MR. JUSTICE PRASANTA KUMAR DEKA
16	4 th	WP(C) 6581/2005	DINESH KALITA VS THE STATE OF ASSAM AND ORS	Suspension with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA
17	4 th	WP(C) 2430/2008	SRI UTPAL BORDOLOI VS CENTRAL BANK OF INDIA & ORS.	Major punishment with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions	THE HON'BLE MR. JUSTICE HRISHIKESH ROY
18	4 th	MFA 23/2009	GENERAL MANAGER (N F RAILWAY) VS M/S BINAYKIA TRADE		HON'BLE MR. JUSTICE KALYAN RAI SURANA
19	4 th	WP(C) 2392/2009	PRABIN CHANDRA BORA VS THE STATE OF ASSAM AND ORS	Retirement benefits with respect to State Govt Employees	THE HON'BLE MR JUSTICE HRISHIKESH ROY
20	4 th	WP(C) 3549/2009	JAHINDRA BRAHMA VS THE STATE OF ASSAM AND ORS	Disciplinary and enquiry proceedings with respect to State Govt Employees	HON'BLE MR. JUSTICE HRISHIKESH ROY
21	4 th	WP(C) 5433/2010	MISS PRIYA MAGAR VS THE STATE OF ASSAM AND ORS	Selection and appointment with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE A.M. BUJOR BARUA
22	4 th	WP(C) 6681/2010	BISHNU RANJAN KALITA & 12 ORS VS THE STATE OF ASSAM AND ORS	Selection and appointment with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA
23	4 th	CRL.A(J) 64/2014	MINTU GOGOI VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE MR. JUSTICE ARUP KUMAR GOSWAMI

					HON'BLE MR. JUSTICE PARAN KUMAR PHUKAN
24	4 th	CRL.A(J) 65/2014	MUKUT GOGOI VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE MR. JUSTICE ARUP KUMAR GOSWAMI HON'BLE MR. JUSTICE PARAN KUMAR PHUKAN
25	4 th	CRL.A(J) 66/2014	BABA CHOUDHURY VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE MR. JUSTICE ARUP KUMAR GOSWAMI HON'BLE MR. JUSTICE PARAN KUMAR PHUKAN
26	4 th	CRL.A(J) 67/2014	BUDHESWAR GHATOWAR VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE MR. JUSTICE ARUP KUMAR GOSWAMI HON'BLE MR. JUSTICE PARAN KUMAR PHUKAN
27	4 th	CRL.A(J) 68/2014	BIKASH CHOUDHURY VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE MR. JUSTICE ARUP KUMAR GOSWAMI HON'BLE MR. JUSTICE PARAN KUMAR PHUKAN
28	4 th	Crl.A. 233/2014	SURAJ GOGOI VS THE STATE OF ASSAM	Appeals against conviction for offences under IPC	HON'BLE MR. JUSTICE ARUP KUMAR GOSWAMI HON'BLE MR. JUSTICE PARAN KUMAR PHUKAN
29	4 th	Crl.A. 238/2014	SANAT GOGOI & 2 ORS VS THE STATE OF ASSAM & ANR	Appeals against conviction for offences under IPC	HON'BLE MR. JUSTICE ARUP KUMAR GOSWAMI HON'BLE MR. JUSTICE PARAN KUMAR PHUKAN
30	4 th	Crl.A. 268/2014	MONTU CHOUDANG VS THE STATE OF ASSAM & ANR	Appeals against conviction for offences under IPC	HON'BLE MR. JUSTICE ARUP KUMAR GOSWAMI HON'BLE MR. JUSTICE PARAN KUMAR PHUKAN
31	4 th	Crl.A. 271/2014	SANTANU GOGOI & 2 ORS VS STATE OF ASSAM	Appeals against conviction for offences under IPC	HON'BLE MR. JUSTICE ARUP KUMAR GOSWAMI HON'BLE MR. JUSTICE PARAN KUMAR PHUKAN
32	4 th	WA 301/2014	NRIPEN JYOTI GOGOI VS UNION OF INDIA & 3 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN

33	4 th	Crl.A. 37/2015	KUSHAL CH GOGOI VS THE STATE OF ASSAM	Appeals against conviction for offences under IPC	HON'BLE MR. JUSTICE ARUP KUMAR GOSWAMI HON'BLE MR. JUSTICE PARAN KUMAR PHUKAN
34	4 th	WP(C) 7317/2015	MAZIBAR RAHMAN SHEIKH & 2 ORS. VS THE STATE OF ASSAM AND 5 ORS.	Other service matters with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE ARUP KUMAR GOSWAMI
35	4 th	WP(C) 7731/2015	MAZIBAR RAHMAN SHEIKH & 2 ORS. VS THE STATE OF ASSAM AND 5 ORS	Disciplinary and enquiry proceedings with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE ARUP KUMAR GOSWAMI
36	4 th	PIL 15/2016	KAYASTHA GRAM SINGARIA PWD ROAD RAILWAY CROSSING DEMAND COMMITTEE VS THE UNION OF INDIA & 7 ORS	Public Interest Litigations	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
37	4 th	WP(C) 2669/2016	DR. MALEK UDDIN VS THE STATE OF ASSAM & 5 ORS.	Salary and allowances with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE ARUP KUMAR GOSWAMI
38	4 th	WP(C) 4103/2016	DR. MALIK UDDIN VS THE STATE OF ASSAM AND 2 ORS	Suspension with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE ARUP KUMAR GOSWAMI
39	5 th	I.A.(Civil) 1216/2017	SHRI RANJIT KUMAR SAHA & ANR VS THE UNION OF INDIA & 7 ORS	Interlocutory Application (Civil)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
40	5 th	WP(C) 2268/2017	SRI MINKU HAZARIKA VS THE STATE OF ASSAM & & 6 ORS	Settlement of Markets	HON'BLE MR. JUSTICE SUMAN SHYAM
41	8 th	PIL 42/2013	RANJIT TERON VS THE STATE OF ASSAM AND 6 ORS	Public Interest Litigations	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
42	8 th	WP(C) 3668/2016	SABIBAR RAHMAN VS THE UNION OF INDIA & 2 ORS	Selection and appointment with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions	HON'BLE MR. JUSTICE NELSON SAILO

43	8 th	WP(C) 7602/2016	NRIPEN KALITA VS STATE OF ASSAM & 3 ORS.	Appointment on compassionate ground on non-educational matter.	HON'BLE MR. JUSTICE NELSON SAILO
44	8 th	PIL 22/2017	ASRAF ALI VS THE STATE OF ASSAM & 9 ORS.	Public Interest Litigations	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
45	8 th	WA 127/2017	IDRISH ALI & 5 ORS VS THE STATE OF ASSAM & 7 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
46	8 th	WP(C) 1620/2017	BHUMIDHAR DAS VS THE STATE OF ASSAM & 2 ORS.	Suspension with respect to State Govt Employees	THE HON'BLE MR. JUSTICE NELSON SAILO
47	9 th	WP(C) 6665/2014	DR. TRISHA DEKA VS THE STATE OF ASSAM AND 5 ORS	Admissions in Post Graduate Degree and Diploma courses in Medical College	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
48	9 th	Mat.App. 22/2015	SMTI SUPARNA CHAKRABORTY VS SRI JOYDEEP NATH	Family Court Appeals	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
49	9 th	Mat.App. 26/2015	SMTI PUNAM RAO @ PUNAM RAO BORAH VS SRI BIREN BORA	Family Court Appeals	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
50	9 th	PIL 94/2015	RAJEEB KALITA VS THE STATE OF ASSAM AND 36 ORS	Public Interest Litigations	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
51	9 th	WP(C) 1083/2015	DR. NARENDRA KUMAR SHARMA & 5 ORS VS THE STATE OF ASSAM AND ANR	Admissions in Post Graduate Degree and Diploma courses in Medical College	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
52	9 th	WP(C) 228/2016	DR. DEVIKA BARMAN & 3 ORS. VS THE STATE OF ASSAM & 8 ORS.	Admissions in Post Graduate Degree and Diploma courses in Medical College	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
53	9 th	RSA 127/2017	ON THE DEATH OF HUSSAIN ALI HIS LEGAL HEIRS CHAN MIA & 6 ORS.	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE PRASANTA KUMAR DEKA

			VS RAJ ALI AHMED & 11 ORS.		
54	9 th	WP(C) 2372/2017	DR. JENEE DOWERAH VS THE STATE OF ASSAM & 4 ORS.	Admissions in Post Graduate Degree and Diploma courses in Medical College	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
55	9 th	WP(C) 2441/2017	DR. PARTHA PRATIM GOGOI VS THE STATE OF ASSAM & 2 ORS.	Admissions in Post Graduate Degree and Diploma courses in Medical College	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
56	11 th	RSA 38/2006	ABDUL AZIZ VS STATE OF ASSAM AND ORS	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE PRASANTA KUMAR DEKA
57	11 th	WP(C) 580/2010	SMTI. ANOWARA BEGUM VS THE STATE OF ASSAM AND ORS.	Selection and appointment with respect to State Govt Employees	THE HON'BLE MR. JUSTICE NELSON SAILO
58	11 th	WP(C) 4034/2010	TAPASH CH. ROY VS UNION OF INDIA & ORS.	Major punishment with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions	THE HON'BLE MR. JUSTICE HRISHIKESH ROY
59	11 th	WP(C) 5837/2010	TEJ SINGH MANGLA VS THE UNION OF INDIA & ORS	Other service matters relating to service of Defence Personal and Armed Forces	HON'BLE MR. JUSTICE HRISHIKESH ROY
60	11 th	Revn.Pet. 20/2014	JAI KUMAR SHYAM SUKHA VS THE STATE OF ASSAM AND 2 ORS	Revision Petition u/s 81 of the Assam Value Added Tax Act 2003	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
61	11 th	WA 134/2015	MUSST. SUFIA BEGUM BARBHUIYA VS THE STATE OF ASSAM AND 6 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
62	11 th	WP(C) 54(K)/2016	SHRI MENGUTUO KENSE & ORS. VS THE STATE OF NAGALAND & ORS.		THE HON'BLE MR.JUSTICE S. SERTO
63	11 th	RFA 29/2017	SRI PULIN DAS KAKATI VS SRI RANAJIT KAKATI	Appeals against Original Decrees	HON'BLE MR. JUSTICE PRASANTA KUMAR DEKA
64	11 th	RFA 30/2017	DR AMARENDRA KUMAR DAS VS SRI RANAJIT KAKATI	Appeals against Original Decrees	HON'BLE MR. JUSTICE PRASANTA KUMAR DEKA
65	12 th	WP(C) 5985/2014	M/S BRAHMAPUTRA ENTERPRISE VS THE APDCL & 6 ORS.	Other cases under the Panchayat Acts	HON'BLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

66	12 th	WP(C) 1144/2015	BHUPEN TALUKDAR VS THE STATE OF ASSAM AND 5 ORS	Other service matters with respect to State Govt Employees	THE HON'BLE MR. JUSTICE NELSON SAILO
67	12 th	WP(C) 3624/2016	MD. SHIYAR UDDIN & 4 ORS VS THE STATE OF ASSAM AND 5 ORS	Settlement of Markets	HON'BLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA
68	12 th	WP(C) 5217/2016	MD. SHIYAR UDDIN VS THE STATE OF ASSAM AND 6 ORS	Settlement of Markets	HON'BLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA
69	12 th	WP(C) 5570/2016	MD. NUR UDDIN VS THE STATE OF ASSAM AND 4 ORS	Settlement of Markets	HON'BLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA
70	12 th	WP(C) 7230/2016	MD. HABIJ UDDIN VS THE STATE OF ASSAM AND 5 ORS	Settlement of Markets	HON'BLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA
71	12 th	WP(C) 936/2017	MAINUL HOQUE CHOWDHURY VS THE STATE OF ASSAM AND 4 ORS	Settlement of Markets	HON'BLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA
72	15 th	WP(C) 4039/2014	SANJIB THAKURIA VS THE STATE OF ASSAM AND 18 ORS	Promotion with respect to State Govt Employees	HON'BLE MR. JUSTICE HRISHIKESH ROY
73	15 th	WP(C) 279/2015	SRI DHIREN BHARALI & ANR. VS THE STATE OF ASSAM & 3 ORS.	Promotion with respect to State Govt Employees	HON'BLE MR. JUSTICE HRISHIKESH ROY
74	15 th	CRP 112/2016	BASANTA KATAKI VS UTTAM DAS & ANR.	Civil Revision under Article 227 of the Constitution	HON'BLE MR. JUSTICE PRASANTA KUMAR DEKA
75	15 th	WP(C) 305/2016	ZAHIRUL ISLAM VS THE STATE OF ASSAM AND 11 ORS	No confidence motion passed by Panchayat	THE HON'BLE MR. JUSTICE NELSON SAILO
76	15 th	WP(C) 6084/2016	ARJU RAHMAN VS THE STATE OF ASSAM AND 3 ORS	Major punishment with respect to State Govt Employees	THE HON'BLE MR. JUSTICE NELSON SAILO
77	15 th	WA 110/2017	UNION OF INDIA & 4 ORS. VS SHRI GOPAL CHANDRA KALITA	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
78	15 th	WA 135/2017	THE STATE OF ARUNACHAL PRADESH & 2 ORS VS SHRI GANESH KOYU	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
79	15 th	WA 136/2017	SHRI PARESH BARUAH VS STATE OF ASSAM & 3 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
80	15 th	WA 138/2017	THE UNION OF INDIA & 3 ORS VS SMTI BAIJAYANTI BORDOLOI	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH

					HON'BLE MR. JUSTICE MANOJIT BHUYAN
81	15 th	WA 139/2017	MD MUKLESHUDDIN AHMED VS SRI KAMAL MAHANTA & 4 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
82	15 th	WP(C) 2848/2017	ZEETENDRA SALAI VS THE GUWAHATI MUNICIPAL CORPN. & ANR.	Other Civil Rules relating to other Writ Petitions	HON'BLE MR. JUSTICE A.M. BUJOR BARUA
83	16 th	RSA 94/2007	MUSSAMAT AMIRUN NESSA VS MD. HABIBI ALI LASKAR	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE PRASANTA KUMAR DEKA
84	16 th	WP(C) 4646/2008	NORTH EAST NEWS PAPAERS SOCIETY VS THE STATE OF ASSAM & ORS.	Other Civil Rules relating to other Writ Petitions	HON'BLE MR. JUSTICE HRISHIKESH ROY
85	16 th	WP(C) 1254/2009	M/S AGRADOOT PUBLISHERS PVT. LTD. VS THE STATE OF ASSAM AND ORS	Award of contracts by the State or its instrumentalities	HON'BLE MR. JUSTICE HRISHIKESH ROY
86	16 th	WP(C) 225/2011	BHAI BANDHU GROUP VS THE ASSAM STATE ELECTRICITY BOARD & ORS.	Other Civil Rules relating to other Writ Petitions	HON'BLE MR. JUSTICE A.M. BUJOR BARUA
87	16 th	WP(C) 2772/2011	BISWAJEET GOSWAMI VS THE STATE OF ASSAM AND ORS	Settlement of land	HON'BLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA
88	16 th	Review.Pet. 81/2016	THE STATE OF ASSAM VS MRS USHA RANI GOSWAMI & 5 ORS	Review Applications In Civil Rule	THE HON'BLE MR JUSTICE HRISHIKESH ROY
89	16 th	WP(C) 2627/2016	NRIPEN SHARMA VS THE STATE OF ASSAM AND 2 ORS	Salary and allowances with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE ARUP KUMAR GOSWAMI
90	16 th	WP(C) 7347/2016	JEHIRUL ISLAM VS THE UNION OF INDIA & 4 ORS	Orders of Foreigners Tribunal/Illegal Migrant(D) Tribunal	HON'BLE MR. JUSTICE UJJAL BHUYAN HON'BLE MR. JUSTICE PARAN KUMAR PHUKAN
91	17 th	Crl.A. 146/2012	SHYAMLENDU DEB ANR VS THE STATE OF ASSAM	Appeals against conviction for offences under IPC	HON'BLE MR JUSTICE UJJAL BHUYAN HON'BLE MR JUSTICE PARAN KUMAR PHUKAN
92	17 th	MACApp. 8(K)/2016	THE ORIENTAL INSURANCE CO. LTD. VS MH. RAHMAN & ORS.		HON'BLE MR.JUSTICE S.SERTO
93	17 th	RSA 51/2017	SRI GOBINDA GOALA & 2 ORS VS SRI HARI NANDAN GOALA & 8 ORS	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE PRASANTA KUMAR DEKA
94	18 th	WP(C) 1129/2011	MUJEEB ALAM VS THE UNION OF INDIA & ORS	Major punishment with respect to Service of Local Bodies, Banks, State & Central Public Sector	THE HON'BLE MR. JUSTICE HRISHIKESH ROY

				Undertaking, Statutory Bodies and Universities and Institutions	
95	18 th	WP(C) 1729/2011	SANTOSH KUMAR AGARWALLA VS THE UNION OF INDIA & ORS	Other Civil Rules relating to other Writ Petitions	HON'BLE MR. JUSTICE A.M. BUJOR BARUA
96	18 th	WP(C) 5088/2014	SMTI RANGMALA ROY NATH VS THE STATE OF ASSAM AND 6 ORS	Retirement benefits with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE ARUP KUMAR GOSWAMI
97	18 th	WP(C) 5959/2014	MUSST. BADRUN NEHAR LASKAR VS THE STATE OF ASSAM AND 13 ORS	Other Civil Rules relating to other Writ Petitions	HON'BLE MR. JUSTICE NELSON SAILO
98	18 th	WP(C) 66/2015	MD. ALA UDDIN VS THE STATE OF ASSAM AND 20 ORS	Other Civil Rules relating to other Writ Petitions	HON'BLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA
99	18 th	CRP(I/O) 106/2016	ASHOK KUMAR DEB PURKAYASTHA & 4 ORS. VS MUSTT. RAHENA BEGUM	Civil Revision under Article 227 of the Constitution	HON'BLE MR. JUSTICE PRASANTA KUMAR DEKA
100	18 th	WP(C) 7689/2016	SUDIP MANDAL VS THE STATE OF ASSAM AND 3 ORS	Salary and allowances relating to service of Defence Personal and Armed Forces	THE HON'BLE MR. JUSTICE NELSON SAILO
101	18 th	WP(C) 2088/2017	BITUMANI DEVI VS THE STATE OF ASSAM & 14 ORS.	No confidence motion passed by Panchayat	HON'BLE MR. JUSTICE A.M. BUJOR BARUA
102	19 th	WP(C) 3969/2012	BAZLUL BASID VS THE STATE OF ASSAM AND ORS	Appointment on compassionate ground on non-educational matter	HON'BLE MR. JUSTICE NELSON SAILO
103	19 th	Mat.App. 17/2017	ANUP NATH VS MOUSHUMI BHAGAWATI	Family Court Appeals	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE HITESH KUMAR SARMA
104	19 th	Mat.App. 19/2017	GITA PATOWARY VS HARAMOHAN KALITA	Family Court Appeals	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE HITESH KUMAR SARMA
105	19 th	WP(C) 2257/2017	SYED ALTAF HUSSAIN VS THE STATE OF ASSAM & 3 ORS.	Promotion with respect to State Govt Employees	THE HON'BLE MR. JUSTICE NELSON SAILO
106	22 nd	WP(C) 6140/2011	FOLIN CH. RAY & 15 ORS VS THE STATE OF ASSAM AND ORS	Other service matters with respect to State Govt Employees	HON'BLE MR. JUSTICE NELSON SAILO
107	22 nd	MACApp. 4(K)/2015	THE UNITED INDIA INSURANCE CO. LTD. VS SHRI. MONGSENBA @ MONGSENSARI @ MONGSEN LKR. & ORS.		HON'BLE MR. JUSTICE S. SERTO
108	22 nd	Tr.P.(C). 39/2015	SMTI. RINAREKHA MAHANTA VS SMTI REGIA BEGUM & 4 ORS	Civil Revisions for transfer of suit under Section 24 of the CPC	HON'BLE MR. JUSTICE PRASANTA KUMAR DEKA

109	22 nd	WA 259/2015	THE NORTH EASTERN ELECTRIC POWER CORPORATION LTD & 4 ORS VS SAGAR CH DAS	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
110	22 nd	WP(C) 4138/2015	ARUP KUMAR SARMAH VS THE STATE OF ASSAM AND 4 ORS	Selection and appointment with respect to State Govt Employees	THE HON'BLE MR. JUSTICE NELSON SAILO
111	22 nd	WP(C) 4857/2015	RANJIT KALITA VS THE STATE OF ASSAM AND 2 ORS	Other Civil Rules relating to other Writ Petitions	HON'BLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA
112	22 nd	WP(C) 8026/2015	UTPAL CHAKRABORTY & 6 ORS. VS THE STATE OF ASSAM & 4 ORS.	Other service matters with respect to State Govt Employees	HON'BLE MR. JUSTICE NELSON SAILO
113	22 nd	WA 4(K)/2016	SMTI. MEGORIANO N. IRALU & ORS. VS SMTI. LICHUMBENI KIKON & ORS.		HON'BLE MR. JUSTICE L.S. JAMIR HON'BLE MR. JUSTICE S. SERTO
114	22 nd	WP(C) 5518/2016	MASUK UDDIN LASKAR VS THE STATE OF ASSAM AND 3 ORS	Disciplinary and enquiry proceedings with respect to State Govt Employees	THE HON'BLE MR. JUSTICE NELSON SAILO
115	22 nd	WP(C) 7102/2016	RASHMINARA BEGUM VS THE UNION OF INIDA & 4 ORS.	Oders of Foreigners Tribunal/Illegal Migrant(D) Tribunal	HON'BLE MR. JUSTICE UJJAL BHUYAN HON'BLE MR. JUSTICE PARAN KUMAR PHUKAN
116	22 nd	WA 128/2017	PANCHAM SINGHA VS THE STATE OF ASSAM & 3 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
117	22 nd	WA 140/2017	MD DULAL ALI VS THE STATE OF ASSAM & 4 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
118	23 rd	RSA 89/2007	ANWAR HUSSAIN LASKAR & ORS. VS MD. SARIF UDDIN MIA & ORS.	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE PRASANTA KUMAR DEKA
119	23 rd	WP(C) 2033/2010	M/S RAJ TRADERS & ANR. VS THE STATE OF ASSAM AND ORS	Subsidy Matters	HON'BLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA
120	23 rd	WP(C) 2374/2010	KAMAL CH. BARMAN & 8 ORS VS THE STATE OF ASSAM AND ORS	Other Civil Rules relating to other Writ Petitions	HON'BLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA
121	23 rd	WP(C) 1291/2011	DHIREN DAS VS THE STATE OF ASSAM AND ORS	Major punishment with respect to State Govt Employees	HON'BLE MR. JUSTICE HRISHIKESH ROY
122	23 rd	Crl.Pet. 152/2012	BHAGWAN SINGH VS HARSAI MURA @ ARJUN MURA @ HARSAI SINGH & ANR.	Criminal Revisions for quashing of criminal proceeding	THE HON'BLE MR. JUSTICE HITESH KUMAR SARMA

123	23 rd	WP(C) 5161/2012	SMT. NIJIRA BRAHMA VS THE STATE OF ASSAM AND ORS.	Selection and appointment with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE ARUP KUMAR GOSWAMI
124	23 rd	WA 286/2013	MUTTRAPORE TEA ESTATE VS THE STATE OF ASSAM & 2 ORS.	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
125	23 rd	WP(C) 1971/2014	KABINDRA BISWAS VS THE UNION OF INDIA & 4 ORS	Major punishment with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
126	23 rd	MACApp. 9(K)/2015	SHRI. HIMESHWAR SAIKIA & ORS. VS NATIONAL INSURANCE COMPANY LTD.		HON'BLE MR.JUSTICE S.SERTO
127	23 rd	WA 383/2015	SRI VINOD KUMAR @ BINOD KUMAR & ANR VS THE STATE OF ASSAM & 5 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
128	23 rd	WP(C) 7297/2015	MD. AMBAR ALI VS THE STATE OF ASSAM AND 3 ORS	Appointment on compassionate ground on non-educational matter	HON'BLE MR. JUSTICE NELSON SAILO
129	23 rd	Mat.App. 4/2016	MRS CHANDRA BISWAS VS SRI BISWAJIT PURKAYASTHA	Family Court Appeals	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
130	24 th	RSA 135/2004	KHUSHED ALI VS ARBESH ALI AND ORS	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE PRASANTA KUMAR DEKA
131	24 th	WP(C) 1908/2010	JUNU PRAVA BAISHYA (BARUAH) VS THE STATE OF ASSAM AND ORS	Selection and appointment with respect to State Govt Employees	THE HON'BLE MR. JUSTICE NELSON SAILO
132	24 th	WP(C) 2688/2011	TINSUKIA BARI MASJID AND MADRASSA COMMITTEE VS THE ASSAM BOARD OF REVENUE & ORS	Orders passed by the Assam Board of Revenue in appeal	HON'BLE MR. JUSTICE A.M. BUJOR BARUA
133	24 th	WA 312/2014	STATE OF ASSAM & 2 ORS VS G H VIJAPUR & CO & 2 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA
134	24 th	Crl.Pet. 279/2015	ANIL TODI @ ANIL KUMAR TODI & ANR. VS THE STATE OF ASSAM & ANR.	Criminal Revisions for quashing of criminal proceeding	Hon'ble mr. Justice HITESH KUMAR SARMA
135	24 th	CRP 5(K)/2015	SMTI. LIMASENLA AO & ORS. VS SHRI. ARUN METHA & ORS.		HON'BLE MR. JUSTICE S.SERTO

136	24 th	Crl.Pet. 101/2016	RAZEEV CHOUDHURY @ RAKIB CHOUDHURY VS THE STATE OF ASSAM AND ANR	Criminal Revisions for quashing of criminal proceeding	HON'BLE MR. JUSTICE HITESH KUMAR SARMA
137	24 th	MACApp. 1(K)/2016	THE UNITED INDIA INSURANCE CO. LTD. VS SHRI. SUNGJEMTOSHI & ORS.		HON'BLE MR.JUSTICE S.SERTO
138	24 th	Mat.App. 22/2016	SMTI RAJASHREE DEB VS SRI GAUTAM DEB	Family Court Appeals	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
139	24 th	WA 397/2016	ABDUL MALEQUE VS THE UNION OF INDIA & 4 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE MR. JUSTICE UJJAL BHUYAN HON'BLE MR. JUSTICE PARAN KUMAR PHUKAN
140	24 th	Crl.Pet. 432/2017	GOUTAM BARMAN & ANR. VS THE STATE OF ASSAM & ANR.	Criminal Revisions for quashing of criminal proceeding	THE HON'BLE MR. JUSTICE HITESH KUMAR SARMA
141	24 th	Crl.Rev.P. 169/2017	SHAMSHUN TEA & INDUSTRIES PVT. LTD. & ANR. VS THE STATE OF ASSAM & 2 ORS.	Criminal Revisions against orders passed in trial cases	THE HON'BLE MR. JUSTICE Hitesh kumar sarma
142	24 th	CRP(I/O) 70/2017	TARUN GOGOI VS HIMANTA BISWA SARMA & 5 ORS.	Civil Revision under Article 227 of the Constitution	HON'BLE MR. JUSTICE PRASANTA KUMAR DEKA
143	25 th	RSA 100/2007	ABDUL SATTAR VS DAROG ALI & ORS.	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE PRASANTA KUMAR DEKA
144	25 th	WP(C) 1538/2011	MRS. CHANDANA SONOWAL & 4 ORS VS THE STATE OF ASSAM AND ANR	Other service matters with respect to State Govt Employees	THE HON'BLE MR JUSTICE HRISHIKESH ROY
145	25 th	WP(C) 1978/2011	INDRESWAR BORAH VS THE STATE OF ASSAM AND ORS	Major punishment relating to service of Defence Personal and Armed Forces	HON'BLE MR. JUSTICE HRISHIKESH ROY
146	25 th	WP(C) 1393/2012	GANESH CHAUHAN & 3 ORS VS THE STATE OF ASSAM AND ORS	Eviction from land	HON'BLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA
147	25 th	WP(C) 1678/2012	MANABENDRA BHATTA VS STATE OF ASSAM & ORS.	Other service matters with respect to State Govt Employees	THE HON'BLE MR. JUSTICE NELSON SAILO
148	25 th	WA 97/2015	PRABAL RAJKHOWA & 2 ORS VS THE STATE OF ASSAM & 4 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
149	25 th	MACApp. 2(K)/2016	THE ORIENTAL INSURANCE CO. LTD. VS SHRI MOATEMSU & ORS.		HON'BLE MR.JUSTICE S.SERTO
150	25 th	Mat.App. 8/2016	JILIMONI KALITA DAS VS PRANAB DAS	Family Court Appeals	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH

					HON'BLE MR. JUSTICE MANOJIT BHUYAN
151	25 th	WA 23/2016	PURABI PRIYA CHOUDHURY VS INDIAN OIL CORPORATION LTD. & 4 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
152	25 th	WA 166/2016	SAMARENDRA KUMAR DEY VS STATE OF ASSAM & 5 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
153	25 th	WP(C) 357/2016	LAKHI RANI DAS VS THE STATE OF ASSAM AND 3 ORS	Orders of Foreigners Tribunal/Illegal Migrant(D) Tribunal	HON'BLE MR. JUSTICE UJJAL BHUYAN HON'BLE MR. JUSTICE PARAN KUMAR PHUKAN
154	25 th	Crl.Rev.P. 64/2017	KESHAV PANDEY VS THE STATE OF ASSAM	Criminal Revisions against orders passed in trial cases	THE HON'BLE MR. JUSTICE Hitesh kumar sarma
155	25 th	Crl.Rev.P. 154/2017	BHABESH SARMAH VS THE STATE OF ASSAM & ANR.	Criminal Revisions against orders passed in trial cases	Hon'ble mr. Justice HITESH KUMAR SARMA
156	26 th	WP(C) 6170/2014	SADAU ASSAM PANCHAYAT CASUAL KARMACHARY SANTHA & 2 ORS VS THE STATE OF ASSAM AND 20 ORS	Other service matters with respect to State Govt Employees	HON'BLE MR. JUSTICE UJJAL BHUYAN
157	26 th	WP(C) 5135/2015	SADAU ASSAM PANCHAYAT CASUAL KARMACHARY SANTHA & 2 ORS VS THE STATE OF ASSAM AND 22 ORS	Selection and appointment with respect to State Govt Employees	HON'BLE MR. JUSTICE UJJAL BHUYAN
158	26 th	WP(C) 232(K)/2015	SHRI AILONG PHOM & ORS. VS THE STATE OF NAGALAND & ORS.		HON'BLE MR. JUSTICE S. SERTO
159	26 th	WA 315/2016	DR. ATINDRA KUMAR ADHIKARI VS THE STATE OF ASSAM & 3 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE PRASANTA KUMAR DEKA
160	26 th	WA 8/2017	DR. BHABANI PRASAD CHAKRAVARTY VS THE STATE OF ASSAM	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE PRASANTA KUMAR DEKA
161	26 th	WA 9/2017	DR. BHABANI PRASAD CHAKRAVARTY VS THE STATE OF ASSAM	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE PRASANTA KUMAR DEKA

162	26 th	WA 10/2017	DR. BHABANI PRASAD CHAKRAVARTY VS THE STATE OF ASSAM	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE PRASANTA KUMAR DEKA
163	26 th	WA 144/2017	SMTI RUPALI BORAH VS THE STATE OF ASSAM & 4 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
164	29 th	Crl.Rev.P. 67/2007	SRI DULAL BHOWMICK AND ANR VS THE STATE OF ASSAM	Criminal Revisions against orders passed in trial cases	HON'BLE MR. JUSTICE PARAN KUMAR PHUKAN
165	29 th	PIL 33/2013	TAZUDDIN AHMED & 7 ORS VS THE STATE OF ASSAM AND 7 ORS	Public Interest Litigations	HON'BLE MR. JUSTICE UJJAL BHUYAN HON'BLE MR. JUSTICE PARAN KUMAR PHUKAN
166	29 th	WP(C) 63/2013	MUKUNDA DEKA VS THE STATE OF ASSAM AND 4 ORS	Salary and allowances with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA
167	29 th	WP(C) 434/2013	HOMESWAR KALITA VS THE STATE OF ASSAM AND 3 ORS	Selection and appointment with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA
168	29 th	WP(C) 476/2013	AADITYA INGTI & 2 ORS. VS STATE OF ASSAM & ORS.	Regularisation of ad hoc appointment with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA
169	29 th	WP(C) 6262/2013	BHABANANDA SAHARIA & 16 ORS VS THE STATE OF ASSAM AND 3 ORS	Other service matters with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA
170	29 th	RSA 177/2014	AHIDUL ISLAM & 4 ORS. VS ON THE DEATH OF TALEBAR RAHMAN HIS LEGAL HEIRS SMTI SAMARTA BHANU & 5 ORS.	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE PRASANTA KUMAR DEKA
171	29 th	Crl.A. 139/2015	SRI PINKU DUTTA VS STATE OF ASSAM & ANR	Appeals against conviction for offences under IPC	HON'BLE MR. JUSTICE HITESH KUMAR SARMA
172	29 th	MACApp. 2(K)/2015	THE ORIENTAL INSURANCE CO. LTD. VS MR. KIWONGKUM & ORS.		HON'BLE MR. JUSTICE S.SERTO
173	29 th	WA 239/2016	SRI BANASHREE GOSWAMI & ANR VS THE STATE OF ASSAM & 4 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN

174	29 th	WA 252/2016	THE STATE OF ASSAM & 2 ORS. VS MOMTAZ BEGUM & ANR.	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
175	29 th	WP(C) 966/2016	SMT. DIPALI SUTRADHAR VS THE UNION OF INDIA & 3 ORS	Oders of Foreigners Tribunal/Illegal Migrant(D) Tribunal	HON'BLE MR. JUSTICE UJJAL BHUYAN HON'BLE MR. JUSTICE PARAN KUMAR PHUKAN
176	29 th	WP(C) 123(K)/2016	MR. N. ASANGBA & ORS. VS THE STATE OF NAGALAND & ORS.		HON'BLE MR.JUSTICE S.SERTO
177	30 th	RSA 73/2002	HARI KUMAR DUTTA CHOUDHURY VS ARUN DEB ROY & ORS	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE PRASANTA KUMAR DEKA
178	30 th	WP(C) 2756/2011	AJIT DAS VS FOOD CORPORATION OF INDIA & ORS	Promotion with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions	THE HON'BLE MR JUSTICE HRISHIKESH ROY
179	30 th	Arb.P. 3/2013	M/S G.G. TRANSPORT (P) LTD VS BHUPENDRA SINGH ANANDA & 4 ORS	Arbitration Cases	HON'BLE MR. JUSTICE ARUP KUMAR GOSWAMI
180	30 th	CRP 176/2013	MD. ISHAQUE VS SMT. SAMSUN NAHAR BEGUM	Civil Revision against orders passed by Civil Court in suits	HON'BLE MR. JUSTICE KALYAN RAI SURANA
181	30 th	Mat.App. 21/2014	RAJESH KUMAR PRASAD VS SABITA KUMARI	Family Court Appeals	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
182	30 th	WP(C) 4675/2014	CHANDAN KUMAR DAS VS THE STATE OF ASSAM AND 6 ORS	Appointment in retired teachers quota with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE ARUP KUMAR GOSWAMI
183	30 th	WP(C) 4775/2014	NAMITA TALUKDAR VS THE STATE OF ASSAM AND 4 ORS	Salary and allowances with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE ARUP KUMAR GOSWAMI
184	30 th	Arb.P. 32/2015	DURGA KRISHNA STORE PRIVATE LIMITED VS THE UNION OF INDIA & 2 ORS	Arbitration Cases	HON'BLE MR. JUSTICE ARUP KUMAR GOSWAMI
185	30 th	Mat.App. 13/2015	SRI PRAMOD SARMA VS SMTI RUNU DEVI	Family Court Appeals	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN

186	30 th	WA 57/2015	HINDUSTAN PETROLIUM CORPORATION LTD & ANR. VS M/S. BIMAL AUTO AGENCY	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
187	30 th	WA 58/2015	HINDUSTAN PETROLEUM CORPORATION LTD (HPCL) & 3 ORS. VS M/S. LAHOTI BROTHERS LTD.	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
188	30 th	WA 60/2015	HINDUSTAN PETROLIUM CORPORATION LTD (HPCL) & 3 ORS. VS M/S. MANAS SERVICE	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
189	30 th	WP(C) 226(K)/2015	SMTI. RONGSENLEMLA AO VS THE STATE OF NAGALAND & ORS.		HON'BLE MR. JUSTICE S. SERTO
190	30 th	WA 255/2016	THE UNION OF INDIA & 2 ORS. VS BISHNU PRASAD SWARNAKAR	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
191	30 th	CRP 17/2017	KANHAIYA LAL KANKANI & ANR. VS M/S. AMBIKA SUPPLY AND SERVICES PVT. LTD. & ANR.	Civil Revision under Article 227 of the Constitution	HON'BLE MR. JUSTICE KALYAN RAI SURANA
192	30 th	CRP(I/O) 3/2017	ISLAMUDDIN AHMED VS BIJOY SINGH BAID & 3 ORS.	Civil Revision under Article 227 of the Constitution	HON'BLE MR. JUSTICE KALYAN RAI SURANA
193	30 th	RSA 35/2017	SMTI ILA KALITA & 4 ORS. VS SRI UDDHAB CHANDRA KALITA	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE PRASANTA KUMAR DEKA
194	30 th	WP(C) 350/2017	JAHANARA RAHMAN VS THE STATE OF ASSAM & 3 ORS.	Selection and appointment with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE ARUP KUMAR GOSWAMI
195	30 th	WP(C) 440/2017	JYOTISMITA DEVI & 11 ORS. VS THE STATE OF ASSAM & 3 ORS.	Selection and appointment with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE ARUP KUMAR GOSWAMI
196	30 th	WP(C) 1830/2017	DEBASHREE SINHA & 3 ORS. VS THE STATE OF ASSAM & 6 ORS.	Selection and appointment with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE ARUP KUMAR GOSWAMI
197	31 st	Review.Pet. 66/2017	DR NARENDRA KUMAR SHARMA & 2 ORS VS STATE OF ASSAM & 4 ORS	Review Applications In Civil Rule	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN

198	31 st	<u>WP(C) 2162/2017</u>	DINESH DAS VS THE UNION OF INDIA & 3 ORS.	Order of the Appellate or Revisional authority with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
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